

S.No.5

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-07-2024 AT 10:30 AM**

**CP(IB) No.747/7/HDB/2019
AND
IA (IBC) 1153/2024 in CP(IB) No.747/7/HDB/2019
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Financial Creditor

AND

Rajvir Industries Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1153/2024

Learned Counsel Mr Dishit Bhattacharjee, for applicant present physically.

Learned Counsel Ms JVL Bharathi, for Resolution Professional present physically.

Mr K Murali Krishna Prasad, Resolution Professional present physically.

Heard learned counsel for the applicant in part. For continuation, matter adjourned to 23.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)